GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1680 TO BE ANSWERED ON 10TH MARCH. 2017

SAFETY AUDIT OF HOSPITALS

1680. SHRI KANWAR SINGH TANWAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has initiated the process of getting the third party safety audit of various hospitals and clinics in the country conducted; and
- (b) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) & (b): In the aftermath of unfortunate fire incident in a private hospital in Odisha, the Ministry of Health and Family Welfare reviewed the safety compliance of the hospitals in the country and the Hospitals/Institutes under this Ministry have been instructed to get their building audited by professional agencies like School of Planning and Architecture, Central Building Research Institute, Roorkee, IITs, etc. with respect to safety norms. In addition, State Governments have also been requested to get fire safety audit conducted immediately of all public health facilities beginning with District hospitals and medical colleges by appropriate Government bodies or authorized enlisted agencies.

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